

DIVISION BENCH  
COURT - I

**O-211**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P.(CAA)/161(KB)2023

IN

C.A.(CAA)/147(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01<sup>ST</sup> JULY 2024**

IN THE MATTER OF	<b>BRIGHTWAY DEALCOM PRIVATE LIMITED</b>
UNDER SECTION	<b>SEC. 230-232 - SECOND MOTION</b>

**Appearances (via video conference/physically)**

Mr. Sashi Agarwal, FCA ] For the Applicant

Ms. Meenakshi Manot, Adv.

**ORDER**

1. Due to paucity of time, this matter could not be taken up for hearing today.
2. List this matter on **12.07.2024**.

**Satyajit Roy**  
Court Officer